

BY E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-17/2003/5654/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati

To, Shri S. K. Poddar
District & Sessions Judge,
Sivasagar.

Dated Guwahati, the 23rd September, 2019.

Sub:- **Permission to avail the Puja vacation with headquarter leave permission.**

Ref:- Letter No.DJSV/Personal/2019/3708 Date 18.09.2019

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail the entire Durga puja vacation w.e.f. 05.10.2019 to 18.10.2019 along with headquarter leave permission, w.e.f. the morning of 05.10.2019 till the evening of 18.10.2019, as prayed for. The Addl. District & Sessions Judge, FTC No.1, Sivasagar, and in his absence the next senior most Judicial officer at the station will remain in charge of your Court and office during your absence.

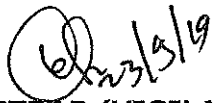
Yours faithfully,

Sd/-

5656
Memo NO.HC.VII-17/2003/5655 - 1A, dated 23.9.19 **JT. REGISTRAR (VIGILANCE)**

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Systems Analyst, Gauhati High Court, Guwahati.


JT. REGISTRAR (VIGILANCE)
Rden